

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION No. 548
TO BE ANSWERED ON 6TH FEBRUARY, 2024

Fishing Ban Days

548. MS. RAMYA HARIDAS:

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन, पशुपालन और डेयरी मंत्री** be pleased to state:

- the details of fishing ban days imposed by both State and Union Government in South Coast in the country;
- whether the Government has sanctioned or provided financial assistance to the affected fishermen community during the ban period during the last five years and the current year, State and year-wise; and
- the number of fishermen families benefited from such Government efforts, State-wise and if not, the reasons therefor?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PARSHOTTAM RUPALA)

- The uniform fishing ban is implemented annually by the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India (DoF, MoFAHD, GoI) in the Indian Exclusive Economic Zone (EEZ) beyond the territorial waters, for a period of 61 days as per the following details:

East Coast: From 15th April to 14th June, (both days inclusive) (61 days)

West Coast: From 1st June to 31st July, (both days inclusive) (61 days)

The traditional non-motorized fishing boats are exempted from this uniform fishing ban imposed in the Indian EEZ beyond territorial waters. The coastal State Governments and Union Territories (UTs) are also imposing fishing ban for the same period in their respective territorial waters up to 12 nautical miles.

- and (c) The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India under the Centrally Sponsored Scheme 'Blue Revolution: Integrated Development and Management of Fisheries' (CSS-BR) implemented for a period of 5 years 2015-16 to 2019-20. The Governmental financial assistance of Rs. 3000/- per annum is provided to each enrolled beneficiary and the enrolled beneficiary's contribution is Rs.1500/- annually. Such accumulated amount of Rs. 4500/- is disbursed to each enrolled beneficiary by the respective State/UT at the rate of Rs. 1500/- per month during the fishing ban/lean period for three months annually (both Inland and Marine). The Pradhan Mantri Matsya Sampada Yojana (PMMSY) being implemented by the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India during 2020-21 to 2024-25 also provides livelihood and nutritional support for socio-economically backward active traditional fisher's families during the fishing ban/lean period, following the same funding pattern as implemented under the CSS-BR Scheme. The State-wise and year-wise details of fishermen beneficiaries covered and amounts released for fishing ban/lean period under CSS-BR Scheme (during 2018-19 to 2019-20) and under PMMSY (during 2020-21 to 2023-24) are furnished at Annexure.

Annexure

Approved livelihood and nutritional support for socio-economically backward active traditional fishers' families for conservation of fisheries resources during fishing ban/lean period during last 5 financial years and current financial year

(Rs. In lakhs)

SL.N	Name of the States	2018-19		2019-20		2020-21		2021-22		2022-23		2023-24	
		No. of Fishers	Financial Assistance	No. of Fishers	Financial Assistance	No. of Fishers	Financial Assistance	No. of Fishers	Financial Assistance	No. of Fishers	Financial Assistance	No. of Fishers	Financial Assistance
1	Andaman & Nicobar	0	0.00	0	0.00	0	0.00	1000	45.00	0	0.00	0	0.00
2	Andhra Pradesh	0	0.00	0	0.00	0	0.00	98360	4426.20	98360	4426.20	123000	5535.00
3	Assam	0	0.00	0	0.00	20000	900.00	21000	945.00	21000	945.00	21000	945.00
4	Bihar	0	0.00	0	0.00	0	0.00	50000	2250.00	0	0.00	0	0.00
5	Chhattisgarh	8500	255.00	7740.00	232.20	8000	360.00	8000	360.00	10000	450.00	10000	450.00
6	Gujarat	0	0.00	0	0.00	0	0.00	30000	1350.00	0	0.00	0	0.00
7	Himachal Pradesh	2696	53.82	3717.00	111.30	3557	160.07	3557	160.07	4032	181.45	2675	120.38
8	Jammu and Kashmir	0	0.00	0	0.00	17396	782.82	16286	732.87	16286	732.87	14500	652.50
9	Karnataka	0	0.00	38518	1155.54	24003	1080.14	20414	918.63	24003	1080.14	24136	1086.12
10	Kerala	170063	4003.58	170063	4003.58	178265	7110.00	179316	8069.22	183540	8259.30	158002	6464.10
11	Lakshadweep	0	0.00	0	0.00	0	0.00	2500	112.50	0	0.00	0	0.00
12	Madhya Pradesh	15100	679.50	12318.00	369.54	10385	467.33	11237	505.67	10506	472.77	14989	674.51
13	Maharashtra	0	0.00	0	0.00	0	0.00	0	0.00	2000	90.00	2000	90.00
14	Mizoram	5355	160.65	6283.00	188.49	6283	282.74	6283	282.74	0	0.00	0	0.00
15	Odisha	0	0.00	3757.00	101.77	12000	540.00	20000	900.00	0	0.00	12000	540.00
16	Puducherry	37488	855.58	4667.00	280.00	28767	1294.52	28767	1294.52	24800	1116.00	25000	1125.00
17	Rajasthan	0	0.00	0	0.00	103	3.09	2200	99.00	0	0.00	0	0.00
18	Sikkim	0	0.00	0	0.00	0	0.00	200	9.00	60	2.70	215	9.68
19	Tamil Nadu	0	0.00	0	0.00	216747	9753.62	170000	7650.00	190365	8566.43	179000	8055.00
20	Telangana	0	0.00	0	0.00	2000	90.00	4000	180.00	0	0.00	4000	180.00
21	Tripura	0	0.00	0	0.00	2239	67.17	4142	186.39	4246	191.07	3908	175.86
22	Uttarakhand	0	0.00	0	0.00	0	0.00	200	9.00	0	0.00	0	0.00
Total		239202	6008.13	247063	6442.41	529745	22891.48	677462	30485.80	589198	26513.93	594425	26103.15
